

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

8. COMP.APPL/197(MB)2024
IN
CP/760(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.06.2024**

Name of the Party: Nova Trading Pvt. Ltd.

Section 271-273 of Companies Act,2013, Rule 11 of NCLT Rules, 2016

ORDER

1. Adv. Manish Jha for the Applicant present through virtual mode.

CA/197/2024

2. This is an Application filed under Rule 11 of NCLT Rules, 2016 by the Applicant to place on record the Report. The same is taken on record to that effect.

3. In view of aforesaid, the present Application is disposed of.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)